

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 426**

**IA/1187/ND/2023 In IB/114/ND/2018**

**IN THE MATTER OF:**

M/s. SRS Ltd.	...	Applicant
Versus		
M/s. Saubhagya Ornaments Pvt. Ltd.	...	Respondent

**Under Section 9 of (IBC) CIRP.**

**Order delivered on 15.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	Adv. Saurabh Jain, Adv. Prayag Jain in I.A No. 1187 of 2023
For the Respondent	:	
For the Income Tax	:	Adv. Puneet Rai, SSC a/w Adv. Nikhil Jain in IA 1187/2023
For the Liquidator	:	Adv. Varun Sharma, Adv. Vanshika Gupta, Adv. ShivamGoel

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **15.05.2024**.

**Sd/-**  
**(Court Officer)**